

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 93 of 2014 and 94 of 2014

Dated : 13th January, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

Appeal No. 93 of 2014

In the matter of:

Chhattisgarh State Power Distribution Co. Ltd. Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant (s) : Ms. Suparna Srivastava

Counsel for the Respondent (s) : Mr. C.K.Rai for Resp.No.1 with
Mr. Mukesh Nahar, Director, CSERC
Mr. Buddy A. Ranganadhan,
Mr. Raunak Jain for Resp. No.2

Appeal No. 94 of 2014

In the matter of:

Chhattisgarh State Power Distribution Co. Ltd. Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Anr Respondent(s)

Counsel for the Appellant (s) : Ms. Suparna Srivastava

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan and
Mr. Raunak Jain for Resp. No.2
Mr. C. K. Rai for Resp.No.1 with
Mr.Mukesh Nahar, Director, CSERC

ORDER

Post the matter for hearing on **11th February, 2015.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/pr